

F.No. 01(03)/Roster/CESTAT/2022(part-2)
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 22.07.2022

ORDER NO. 140 of 2022

Hon'ble President is pleased to partially modify the roster order no. 97 of 2022 for **CESTAT, Ahmedabad** on **29.07.2022** as follows:

PERIOD	CORAM	WORKS ASSIGNED
On 29.07.2022 Afternoon	Hon'ble Mr. Justice Dilip Gupta, President and Mr. C. J. Mathew, Hon'ble Member (Technical)	E/COD/10233/2022 in E/ROM/10232/2022 in Appeal No. E/216/2011 M/s Sunshine Corporation vs. CCE, Ahmedabad

Note:

1. **The hearing will take place by virtual mode.**
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

By Order



(Bineesh Kumar K. S.)
Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Member, CESTAT, Mumbai/P.A. to
Registrar/Deputy/Assistant Registrar, CESTAT, Ahmedabad/Bar Association/O/o
Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.



Deputy Registrar